NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/197/2016

NAME OF THE PETITIONER(S)

: East India Investment Holding Pte. Ltd & another

NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 8

others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)	Represented by	Signature
1. Tidhumdhey ?	Counsel der Respondente	Losep
2. Kannar P.T. for For randel & Associates	connel for.	Dog.
Holding for Map. K. Rayaga pal	Council for Rapordert NO.7	A.
4. 1c. Romasenn	Coinsul h	
	<u>ORDER</u>	

Counsel representing both the parties are present. Both the parties sought time for submitting final arguments. Time extended at their request. Put up on 20.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)